RBI has issued guidelines to NBFC-MFIs to ensure that a Board approved policy is in place with regard to Code of Conduct by field staff. The Code of Conduct inter-alia covers recovery procedures, consumer protection and grievance redressal. In addition, MFIs which are members of Self Regulatory Organisations (SROs) also adhere to a voluntary industry Code of Conduct for greater transparency, grievance and dispute redressal by their member MFIs.

As majority of small/micro units are outside the formal banking system and are forced to borrow from informal sources or use their limited own funds, Government has implemented the Pradhan Mantri Mudra Yojana (PMMY) since April, 2015 to bridge this gap and increase the confidence of the aspiring young persons to become first generation entrepreneurs as also of existing small businesses to expand their activities. Further, Government has set up a Credit Guarantee Fund for Micro Units to provide comfort to banks and MFIs to increase access to, and availability of micro loans by extending their current activities in underserved areas. During 2015-16, loans amounting to ₹ 1,32,954 crore have been disbursed under PMMY Scheme.

Money bills passed by Parliament

1045. SHRI TIRUCHI SIVA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has the list of Money Bills passed by the Parliament since independence; and
 - (b) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) No, Sir.

(b) There are various Ministries/Departments of the Government which bring out Money Bills and as such, there does not exist any practice in the Government for maintaining a centralized list on the Money Bills passed by the Parliament.

Affect of tax uncertainty on investment environment

1046. SHRI AJAY SANCHETI: Will the Minister of FINANCE be pleased to state:

- (a) whether tax uncertainty affects the investment environment;
- (b) if so, what is India's position in this regard;
- (c) whether Government proposes to resolve the entire instability on the taxation matters; and